

(d) The State Government has assured that adequate security cover has been provided to prevent such incidents in future.

Visas Granted to Pakistani Nationals

4451. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of visas granted to Pakistani nationals during the last three years for permanent stay in India;

(b) what is the mechanism of monitoring their activities;

(c) whether all those who are permanently staying in the country; are traceable; and

(d) the number of those permanently staying and involved in one crime or the other?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (d) The requisite information is being collected.

(b) and (c) Elaborate procedure have been laid down in respect of the entry, stay and exit of Pakistani nationals in India, so that the activities/movements of the Pakistani national staying in India are kept under watch. Pakistani nationals who are allowed to stay on long term visa in India are unlikely to go underground. The State/U.T. Governments are empowered to deal with such Pak nationals, who come to their notice for their undesirable/illegal activities during their stay in India under the provisions of the Foreigners Act Rules.

Indian Frontier Administrative service

4452. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the present state of the Indian Frontier Administrative Service;

(b) what is the total strength of this Service; and

(c) the places where the members of this service are posted?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

(a) to (c) At present there is only one office namely, Shri Toyi Dai belonging to Indian Frontier Administrative Service, All other officers have either been inducted into IAS or retired from the service. Shri Toyi Dai will retire on 30.4.94 on attaining the age of superannuation. He is presently posted with Government of Arunachal Pradesh.

Criminal Activities in Rohini, New Delhi

4453. SHRI KAMAL MORARKA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express dated the 20th July, 1992 regarding growing criminal activities in Rohini area in New Delhi;

(b) whether the Rohini area has become heaven for criminals;

(c) whether sufficient police protection has been provided in the area;

(d) if not, the reasons therefor; and

(e) the number of criminals nabbed from the area so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

(a) Yes, Sir.

(b) The Delhi Police has reported that Rohini is a developing colony where population is moving and, therefore, certain incidence of crime takes place.